

Most Immediate
Election Matter

F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 2nd November, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018– Matter of Expenditure Observers-Reg.


Sir,

I am directed to refer to Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2018/Vol.II dated 02.11.2018 on the subject cited above and to inform that the Commission has relieved 15 IRS(C&CE) Officers deployed as Expenditure Observers in General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018.

2. The 15 IRS (C&CE) Officers are now kept in reserve. Appointment letters for keeping them in reserve are being forwarded herewith. The concerned Chief Commissioners are therefore requested to intimate the officers accordingly.

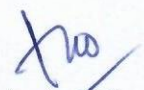
Yours faithfully,

Encl. as above


(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBIC.
2. The Under Secretary, (Shri Rajan Jain), Election Commission of India, New Delhi for information.


(S.A. Ansari)
Under Secretary to the Government of India

MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. II

Dated: 02 November, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018-Matter of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission's letter of even number dated 08.10.2018 and 18.10.2018 and to state that the Commission has relieved following 15 IRS(C&CE) Officers deployed as Expenditure Observers in General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018:-

Sl. No.	Expenditure Observers	Sl. No.	Expenditure Observers
1	R. Dinakaran, IRS(C&CE):11 [R-24002]	9	R S Bhati, IRS(C&CE):09 [R-22986]
2	D. Satish, IRS(C&CE):09 [R-19206]	10	Harish Dharnia IRS(C&CE): [R-18671]
3	K. R. Rama Rao, IRS(C&CE):09 [R-21667]	11	Mahipal Singh, IRS(C&CE):09 [R-18692]
4	Dr. Ravindra Kumar IRS(C&CE):08 [R-23891]	12	M. V. Badri Prasad, IRS(C&CE) [R-14830]
5	P. Imtiyaz Khan IRS(C&CE):09 [R-18696]	13	T. Samaya Murali IRS(C&CE):08 R-17369
6	Pavan CS, IRS(C&CE):12 R-23910	14	Md. Irfan Aziz IRS(C&CE):03 R-18699
7	S. K. H. Meshram IRS(C&CE):02 [R-14787]	15	Sh. Jai Kumar Meena, IRS(C&CE):02 R-23426
8	Rupak Kumar IRS(C&CE):12 [R-23909]		

- The above mentioned Expenditure Observers are now kept in reserve. Appointment letters for keeping the above mentioned Expenditure Observers in reserve are being forwarded herewith with the request to intimate the officers accordingly.
- You are requested to sponsor names of another **15 IRS(C&CE) Officers** for deployment as Expenditure Observers in the General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018. Kindly send the list of **15 IRS(C&CE) Officers** in the prescribed format to the Commission by **05.11.2018**.

Yours faithfully,


(RAJAN JAIN)
UNDER SECRETARY